

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

C.P.(CAA)/84(MB)2024 IN C.A.(CAA)/65(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.06.2024

NAME OF THE PARTIES: TECHNOFORCE SOLUTIONS (I)

PRIVATE LIMITED

Under Section 230-232 of the Companies Act, 2013

ORDER

1. Adv. Sohan Ranade for the Applicant is present.
2. Heard the counsel, the matter is **Reserved for Orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/